

(b) if so, the details thereof;

(c) whether it is also a fact that foreign financial institutions have withdrawn Rs. 73,231 crore from the share market during April, 2008 to March, 2009; and

(d) if not, the amount thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) to (d) SEBI has informed that for the financial year ended March 31, 2009, the percentage shareholding by Domestic Institutional Investors (DIIs) and Foreign Institutional Investors (FIIs), in value terms, for all securities listed at NSE accounted for 11.19 per cent and 12.50 per cent respectively. With respect to Foreign Institutional Investors (FIIs), for the period April, 2008 to March, 2009, the gross purchase was Rs. 6,14,578 crore and gross sales was Rs. 6,60,389 crore. Thus, there is an excess of sales over purchase of Rs. 45,811 crore for the said period.

Foreign Direct Investment

†1073. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there is inflow of capital into the country *via* Foreign Direct Investment (FDI);

(b) if so, the total amount of inflow of capital into the country *via* this channel during October, 2008 to March, 2009;

(c) whether it is also a fact that there is also outflow of capital *via* FDI; and

(d) if so, the total amount of capital that was taken out of the country *via* this channel during October, 2008 to March, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) and (b) Yes Sir, As per the data provided by RBI, Foreign Direct Investment (FDI) (including Equity, Reinvested Earnings and other Capital) inflows during the period October, 2008 to March, 2009 is US \$ 10,097.

(c) and (d) Overseas Direct Investment (including Equity and Loan) during the period October 1, 2008 to March 31, 2009 is US \$ 9646.05.

Non-Performing Assets

1074. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state the details of Non-Performing Assets (NPAs) relating to the corporate sector, sector-wise as on date?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
The position of sector-wise gross non-performing assets (NPAs) of the scheduled commercial banks as on 31st March, 2008 and 2009 is given below:-

†Original notice of the question was received in Hindi.

(Amount Rs. in crore)

As on 31st March	Agriculture	SSI	Other Priority sector	Non-priority sector
2008	9,735	6,521	12,781	26,805
2009	7,108	7,741	13,472	38,694

The non-priority sector also includes gross NPAs of corporate sector.

Financial frauds

1075. SHRI SYED AZEEZ PASHA: Will the Minister of FINANCE be pleased to state:

(a) how many financial frauds were reported and enquired during the last three years in the nationalized banks, private banks, other financial institutions;

(b) how much money was involved;

(c) whether the Reserve Bank of India has constituted a special Committee to look and suggest ways to curb frauds in the financial sector;

(d) if so, the recommendations of that Committee;

(e) whether Government has accepted the recommendations of that Committee; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):
(a) and (b) The total number of cases of frauds and amounts involved as reported by the Commercial Banks, Urban Co-operative Banks and Non-Banking Financial Institutions to Reserve Bank of India (RBI) during the last three calendar years (2006-2008) are as under:

(Rs. in Crores)

Category	2006		2007		2008	
	Number	Amount	Number	Amount	Number	Amount
Commercial Banks	21687	1200.87	22280	1077.84	21980	1431.11
Urban Co-operative Banks	125	53.18	591	62.04	457	34.16
Non Banking Financial Companies	Nil	Nil	13	1.38	103	14.87

(c) to (f) RBI has reported that in recent past no such Committee has been formed. However, two Committees had been constituted in 1991 and 2001, the details of which are as under: